

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONAL BENCH AT CHENNAI  
APPEAL NO. 35 OF 2025**

**IN THE MATTER OF:**

**G MOHANA PRIYA & ORS.**

**...APPELLANTS**

**Versus**

**STATE ENVIRONMENT IMPACT ASSESSMENT  
AUTHORITY TAMIL NADU & ORS.**

**...RESPONDENTS**

**ADDITIONAL TYPED SET**

<b>S.NO.</b>	<b>PARTICULARS</b>	<b>ANNEXURE</b>	<b>PAGE NO.</b>
18.	Disaster management plan 2021.	A16	380
19.	RTI information reveals absence of consent.	A17	385

**THROUGH**

**G STANLY HEBZON SINGH**

**G VIGNESH**

**V ANANTHA KRISHNAN**

**COUNSEL FOR APPELLANTS**

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# **KANCHEEPURAM DISTRICT**

## **DISTRICT DISASTER MANAGEMENT PLAN**

# **2021**



**Dr.M.AARTHI, I.A.S.,**  
**DISTRICT COLLECTOR, KANCHEEPURAM**



# District Disaster Management Plan 2021

**Dr.M.Aarthi, I.A.S.,**  
District Collector, Kancheepuram

&

**Chairperson,**  
District Disaster Management Authority(DDMA)  
Kancheepuram District

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**DISTRICT DISASTER MANAGEMENT  
AUTHORITY**  
KANCHEEPURAM DISTRICT

**FLOOD PRONE VULNERABLE****AREAS IDENTIFIED (as per 2021)**

Sl. No	Name of the Taluk	Source of Vulnerable	Details of Vulnerable Area
1.	Kancheepuram	Low	Ekambaranathar North Mada Street
2.		Low	Krishnan Street
3.		Low	Vaikunda Perumal Extn
4.		High	Upperikulam
5.		High	Vellakulam
6.		High	Avakuttai
7.		Very High	Barathi Nagar
8.		Low	Venkatesapalayam
9.		Low	Poiyakulam
10.		Low	Mullankuttai
11.		High	Kasim Nagar , Kamarajar Nagar, Nathapettai
12.		Medium	Arunthathiyar palayam,
13.		Medium	Kavarai Street,
14.		Medium	Balaji Nagar
15.		Very High	Varadarajapuram back Street
16.		Low	Magaliamman koil Street
17.		Very High	Pachaiyappan Slum area
18.		Low	Karukinil Amarthaval koil street Slum area
19.		High	Nagaloothu medu
20.		Low	Nagaloothu manthavelli street
21.		High	KMV Nagar
22.		Low	C.S. Chetty Street
23.		High	Sithivinayagar Poonthootam
24.		Low	Mottai Kulam Slum Area
25.		High	Thenambakkam Indira nagar
26.		High	Anna Nagar
27.		High	MGR Nagar
28.		High	Annai Sathya Nagar, MGR Nagar
29.		High	Kamachiyaamma Colony
30.		High	Sadavaram
31.		High	Orikkai, Vasantham nagar, Asiriyar Nagar, Appavu Nagar, Gandhi Nagar, Anna Nagar, Mullai Nagar, Velingapattarai
32.		High	Bakkiyalakshmi Nagar
33.		Low	Gandhi Nagar, Anna Nagar
34.		High	V.M.S. Nagar, Adhiyaman Nagar, Sadasivam Nagar.
35.		Medium	Jem nagar,

36.		Medium	Arunachalam Nagar	
37.		Low	Karur palla colony	
38.		Low	Marutham	
39.		Low	Bharathi nagar, Vaiyavur colony	
40.		Low	Enathur	
41.		Medium	Ozhaiyur	
42.		Medium	Min Nagar	
43.		Medium	Ashok Nagar	
44.		Medium	Indira Nagar	
45.		Medium	Pudhunagar	
46.		Low	Erivakkam	
47.		Low	Kallankamdanpattadai	
48.		Low	Kolathur	
49.		Low	Nelveli	
50.		Low	Asoor	
51.	<b>Sriperumbudur</b>	Low	Indira Nagar	
52.		Low	Echoor	
53.		Low	Vadakal	
54.		Low	Ettikuttimedu	
55.		Medium	Reddiyar Street, Mevalurkuppam	
56.		Medium	Kalaingnar Street,	
57.		Low	Puduperpallam	
58.		Medium	Pillaiyar Koiul Street, Perumal Koil street, Karunagaracherry,	
59.		Very High	Sethupattu & Irular Colony	
60.		Medium	Pazhanthandalam	
61.		Very High	Gajalakshmi Nagar	
62.		Very High	Ambedkar Nagar	
63.		Very High	Adhanur Village	
64.		Medium	Korukanthangal	
65.		Medium	Amanambakkam	
66.		Medium	Chinna Theru,	
67.		Medium	Rajiv Gandhi Street.	
68.		<b>Uthiramerur</b>	Medium	MGR Nagar
69.			Low	Muthu Krishna Avenue
70.			Medium	Kattupakkam
71.	Medium		Kaliyampoondi Colony	
72.	Medium		Kaliyampoondi Lander Colony	
73.	Medium		Karanai	
74.	Medium		Thinaiyampoondi	
75.	Medium		Puthali	
76.	Medium		Azhisoor	
77.	Medium		Vayalakavur	
78.	Medium		Rettamangalam	
79.	Medium		Vadathavur	

80.		Medium	S.Mambakkam
81.		Medium	Pullambakkam
82.		Medium	Thiruvanaikoil
83.		Medium	Karumbakkam
84.	<b>Walajabad</b>	Low	Bharathi Nagar
85.		Low	Chinnasamy Nagar
86.		Low	Thazhampattu
87.		Low	Kattavakkam
88.		Low	Thenneri
89.		Low	Muthiyalpettai, Erivoy, Valluvapakkam, Bharathai Nagar
90.	<b>Kundrathur</b>	Low	Rajeswari Nagar
91.		Low	Jaganathan Nagar, Sampanthan nagar
92.		Medium	Ondi Colony
93.		Medium	Manachery Iswaryam Nagar
94.		Medium	Sekizhar Nagar
95.		High	M.G.R Nagar,
96.		High	Kanniyappan Nagar
97.		High	Thiruvalluvar Nagar
98.		High	Periyar Nagar
99.		Very High	Manikandan Nagar Metrostar City
100.		Very High	Metha nagar, Aandankuppam
101.		High	Om Sakthi nagar,
102.		High	Janani Nagar
103.		High	Srinivasan nagar
104.		High	Kirubanadha Variyar Nagar
105.		High	Ambal Nagar,
106.		High	Kamatchi Nagar
107.		Low	Kamachi Nagar Extension & Narivanam Salai
108.		Low	Selvaganapathy Nagar
109.		Medium	Perumal Koil street
110.		Medium	Samathuvapuram
111.		Medium	Ambedkar Nagar
112.		Low	Ambedkar Nagar, Thiruvalluvar Nagar
113.		Low	Mariyamman koil Street, Lakshmi Nagar, Athanncheri
114.	Low	Periyar Nethaji David Nagar	
115.	Very High	Mahalakshmi nagar, Bhuvaneswari Nagar, Astalakshmi nagar	
116.	Very High	Royappa Nagar, santhi Niketan Nagar	
117.	Low	Thandalam Manimedu	
118.	Low	Samayapuram	
119.	Low	Tharapakkam Perumal Koil Street.	
120.	High	Malayambakkam Thangal	



## TAMIL NADU POLLUTION CONTROL BOARD

From Er. V. Purushothaman, B.Tech., M.E., Public Information Officer/ District Environmental Engineer, Tamil Nadu Pollution Control Board, Plot No. CP-5B, Oragadam, SIPCOT Industrial Growth Centre, Sriperumbudur Taluk, Kancheepuram District - 602 105. Email: <a href="mailto:deespr@tnpcb.gov.in">deespr@tnpcb.gov.in</a> Ph. No. 9884800236.	To Thiru. Appu Jose Maliampurackal, No. Darkash Main Road, NavodayaVaradharajapuram, Sriperumbudur Taluk, Kancheepuram District - 600 044.
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**Lr.No /DEE/TNPCB/SPR/RTI/F-0306/2025, Dated :28.05.2025**

Sir,

**Sub:** TNPC Board - Sriperumbudur - Certain information furnished under RTI Act, 2005 - Submitted - Regarding.

**Ref:** Letter received from Public Information Officer, Chennai vide Memo.No.TNPCB/ RTIA/008960/F.No.135/2025, dt:05.05.2025 through mail to this office on 05.05.2025.

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With reference to your RTI petition under reference cited, the following information is furnished under RTI Act - 2005.

SI No	Information Sought	Information furnished under RTIA - 2005
1	Specify the particulars of the information sought:  A.) Whether "Consent to Establish" under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 has been obtained by M/s. Alliance Infrastructure Projects Private Limited for the proposed construction of a High-Rise Residential Group Development Building for the survey numbers. 480/1 (Part), 481/1 (Part), 483/1B (Part), 473/1 (Part), 480/3 (as per Patta 480/3A, 480/3B), 480/4A (as per Patta 480/4A1, 480/4A2), 340/1, 474/1B (Part),	As per the office records, it is informed that the consent to establish under the Water (P&CP) Act, 1974 as amended and Air(P&CP) Act, 1981 as amended was not issued to the unit M/s. Alliance Infrastructure Projects Private Limited for the proposed construction of a Residential Building in the said location.

475/1 (Part) (as per Patta 475/1A),  
474/1A (Part), 340/2, and 481/2  
(Part) of Varadarajapuram Village,  
Kundrathur Taluk, Kancheepuram  
District, Tamil Nadu.

B.) If the consent has been granted,  
kindly provide a certified copy of the  
Consent to Establish issued by your  
authority.

  
**Public Information Officer /**  
**District Environmental Engineer,**  
**TNBC Board, Sriperumbudur.**

**BEFORE THE NATIONAL GREEN  
TRIBUNAL (SZ) BENCH  
AT CHENNAI**

**APPEAL No. 35 OF 2025**

**ADDITIONAL TYPED SET  
FILED BY APPELLANTS  
DATED 22.06.2025**

**M/S.**

**G STANLY HEBZON SINGH (3089/09)**

**G VIGNESH (5568/21)**

**V ANANTHA KRISHNAN (1031/24)**

**COUNSEL FOR APPELLANTS**